

Coffee Board for the year 1986-87.

12.18 hrs.

- (iv) A copy of the Audit Report (Hindi and English versions) on the Pool Fund Accounts of the Coffee Board for the year 1986-87.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-7711/89]

12.18 hrs.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table the following eight Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 31st March, 1989:-

- (1) The Appropriation (Vote on Account) Bill, 1989.
- (2) The Appropriation Bill, 1989.
- (3) The Appropriation (Railways) Bill, 1989.
- (4) The Appropriation (Railways) No. 2 Bill, 1989.
- (5) The Punjab Appropriation Bill, 1989.
- (6) The Punjab Appropriation (Vote on Account) Bill, 1989
- (7) The Delhi Municipal Laws (Amendment) Bill, 1989
- (8) The Income-tax (Amendment) Bill, 1989

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 10th April, 1989, will consist of:-

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion and voting on the Demands for Grants under the control of the Ministry of:-
 - a) External Affairs
 - b) Labour

(Interruptions)

MR. SPEAKER: I have told you several times that I am not authorised and I am not going to take up any State matters. The hon. Members may do whatever they like.

(Interruptions)

SHRI AJAY MUSHRAN (Jabalpur): I have given a notice, Sir, But you have not taken notice of it.

MR. SPEAKER: I have taken notice of it. I will see whatever I can do. I did it earlier I will do it now also.

SHRI AJAY MUSHRAN: Sir, they have given a reply. Ten Ministers have recommended something, the Secretary to the Government of India sits over it.

MR. SPEAKER: I will see to it.

SHRI AJAY MUSHRAN: I hope you will consider my notice.

MR. SPEAKER: Yes, I will consider it.

(Interruptions)

[*Translation*]

MR. SPEAKER: Mr. Dandavate, please do not do it every day.

[*English*]

I will consider it.

PROF. MADHU DANDAVATE (Rajapur): Say that. It is all right.

MR. SPEAKER: I have said to so many times.

PROF. MADHU DANDAVATE: You need not get angry, Sir.

MR. SPEAKER: No, I am not. You are a gentleman, it does not behove you to behave like that.

[*Translation*]

SHRI RAMASHRAY PRASAD SINGH(Jahanabad): The entire property of the people of Kansara village in Karsi block was gutted into fire on 2.4.89. People have been starving there.

MR. SPEAKER: It is State's responsibility and only they will do it. I am telling you only what I had told them.

(Interruptions)

[*English*]

Nothing doing. Now submissions. Shri Patil.

SHRI BALASAHEB VIKHE PATIL (Kopargaon): The following may please be included in the next week's agenda:

There is no long term price policy for cotton, onion, spices, grapes, vegetables and other crops. Farmers suffer every year due to the absence of such a policy. The Bank loans too are not within easy reach of the farmers. At present the crop insurance scheme is very selective.

This is not very healthy and happy situation for the farmers. Government should assess the crop and its consumption every year and allow export of the surplus. This policy will prove to be a boon to the farmers.

It will help to stabilise the rural economy and achieve a real breakthrough on the export front. Hence there is crying need for a long term export policy for vegetables, fruits and agricultural produce. Hence I urge upon the Government to give remunerative prices for agricultural produce and announce the export policy and prices one year in advance so as to help the farmers plan their crops accordingly.

[*Translation*]

SHRI KAMMODILAL JATAV (Morena): The following may please be included in the list of Business for the next week.

Madhya Pradesh is still a backward state as compared to the other states. Morena district of Chambal division is all the more backward area. That is why heinous crimes are being committed there every day. There is neither a university nor a Central school in this district nor Government has yet made any provision for opening it.

I, therefore, urge upon the Central Government to make provision for opening a central school in Morena so that children of this area may pursue the courses of higher studies.

[English]

DR. DATTA SAMANT (Bombay South Central): The following may please be included in the next week's agenda:

The Oil and Natural Gas Commission extracts oil and natural gas from off-shore wells of the Bombay High.

The Union Government have assumed full and exclusive control over lands, mineral and other things of value within territorial waters over continental shelf of India. It is, therefore, requested that Maharashtra should be given some share as royalty from the money earned therefrom.

Further Government should consider to lay branch pipeline from ONGC main line from Surat Bhusawal Itarasi in order to supply ONGC gas to backward areas of Marathwada, Vidarbha for development of petrochemical industries.

SHRI SOMNATH RATH (Aska): The following may please be included in the next week's agenda:

Funds have been allotted for the construction of Telecommunication buildings at Bhanjagar and Aska in Ganjam District Orissa. It is requested that construction should immediately be started.

Similarly the construction of Post Office buildings at Kabisuryanagar and Badagada in Ganjam District Orissa should start soon.

12.22 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR (Mysore): I request that the following may be included in the next week's agenda.

The Government of India declares some State roads as National Highways in every Five Year Plan. Unfortunately, no road has been declared as National Highway in Karnataka for the last 12 years. The State Government of Karnataka has submitted a list of the following roads for being upgraded as National Highways, prominent among them are:-

Bangalore—Mysore— Nanjangud— Gundlupet—Ooty—Coimbatore— Karwar; Mysore—Sringapatra— Nagumangalor— Chikanaya— Kanaballi—Huliyar—Bellery—Sirgup[pa— Shahapur— Gulbarga—Humnabad; and Bangalore—Mysore—MERCARA—Mangalore to join N.H. No. 12—385 kms.

I request that these roads should be declared as National Highways.

[Translation]

SHRI BALWANT SINGH RAMOOWALIA (Sangrur): The following may please be included in the next week's agenda:

Mr. Deputy Speaker, Sir, today, Punjab tops the lists of the States which have been contributing foodgrains to Central Foodgrain Pool, with its contribution of about 50 to 60 per cent of the total foodgrain stock. However, despite their hardwork and understanding they have not been able to tide over their financial crisis. Here, possibilities of employing more people in the agriculture sector are getting deminished. Consequently, the number of unemployed youth is constantly increasing. While on one side, this increase is shattering the economic structure of the State, on the other hand, it is helping in advertising the existing conditions in the State. Therefore, it is essential that farmers of Punjab are encouraged to grow some other crops which are more beneficial.

[Sh. Balwant Singh Ramoowalia]

For example the remunerative prices for 'Basmati' rice should be declared at least three times higher than the present levy prices and improved seeds should be made available to the farmers at least at the 20 per cent less prices. Farmers should be given bonus on wheat at the rate of Rs. 50 per quintal.

SHRI KRISHNA PRATAP SINGH (Maharajanj): Mr. Deputy Speaker. Sir, I request that the following may be included in the next week's agenda:

Indo-Nepal relations are very important from the historical and geographical point of view and keeping all these things in view, Government of India has been supplying salt, petrol, medicine etc. to Nepal. Recently as the term of Indo-Nepal Trade and Transit treaty has ended on the 3rd of March, great difficulties are being faced in transportation. Even the businessmen or labourers who cross over to Nepal from Bihar or Orissa, have been facing many difficulties.

I, therefore, urge upon the Government to have a detailed discussion on Indo-Nepal relations in the next week.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh): I request that the following may be included in the next week's agenda:

- (1) Although interview for filling up the clerical posts in the Ib Valley Coalfield in Orissa has long since been done, the results are not being declared reportedly due to a subsequent order of the Coal; Authority banning such recruitment.

I would urge upon the

authority to lift such a ban and fill up the posts immediately at least for which interview has already been done.

- (2) The contract labour at the F.C.I. godown, Balijori, near Jhar-suguda in Orissa who are currently on strike should be made departmental labourers forthwith in keeping with the declared policy of the Government to do away with the contract system.

SHRI MULLAPALLY RAMACHANDRAN (Cannanore): The following may please be included in the next week's agenda:

While family planning programmes are laudable and essential, the recent reports on increasing number of deaths following family planning operations are causing deep concern among people from all walks of life. It is essential that the Ministry should come forward with concrete plans to prevent further recurrence of such deaths.

Summer holidays are already here but the Railways have ignored the Malabar region of Kerala while introducing holiday specials. This has disturbed the people of this region which consists of five major districts of Kerala with half the State's population. The Hon. Minister for Railways may kindly do the needful to introduce a holiday special to Norther Districts of Kerala, that is, Malabar.

SHRI V.S. KRISHNA IYER (Bangalore South): The following item may be included in the next week's agenda:

The Thungabhadra Board is not functioning properly and there is a complaint from the ryots of Karnataka that the Board is not making a proper assessment in the matter of releasing of waters. The Karnataka

Government had written to scrap the Thungabhadra Board as it is a white elephant and is not serving the purpose. There is no board for Cauvery or Krishna waters and there was no need to have the Thungabhadra Board.

I request the Government to scrap the Thungabhadra Board and allow the respective Governments to take up water management.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): We will place the suggestions of all the hon. Members before the Business Advisory Committee.

12.28 hrs.

DEMANDS FOR GRANTS (GENERAL),
1989

[English]

Ministry of Energy - Contd

MR. DEPUTY-SPEAKER: Now we continue the discussion on the Demands for Grants under the control of the Ministry of Energy.

Shri Virdhi Chander Jain

[Translation]

SHRI VIRDHI CHANDER JAIN (Barmer): Other hon. Members also want to speak on the Demands for Grants of the Ministry of Energy. As such the time may please be further extended.

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPANATH RAI): Since several other hon. Members

want to speak, the time may please be extended further.

[English]

MR. DEPUTY-SPEAKER: That is way, I am calling him. If more time is required, if all of you have no objection, we can extend the time. We will adjourn for lunch at 1 O' clock and re-assemble at 2 O' clock. Is it the sense of the House that we extend the time?

SEVERAL HON. MEMBERS: Yes.

MR. DEPUTY-SPEAKER: As all of you agree, I will call the other Members. Shri Virdhi Chander Jain.

[Translation]

SHRI VIRDHI CHANDER JAIN: Mr. Deputy Speaker, Sir, I support the Demands of Grants of Power, Coal and energy and would like to express my views in the House in regard thereto. The Central Government, the State Governments and the State Electricity Boards are engaged in their efforts to solve the energy problem. Efforts are being made to solve the energy problem fully so that the farmers could get more power and increase their production, industries could forget ahead in industrialisation and the problem of drinking water, particularly in the rural areas could be solved. The steps taken by the Central Government in this regard are highly commendable. The Central Government prepared certain plans in this regard. The targets of Seventh Five Year Plan have been achieved and I am sure that the targets of the Eighth Five Year Plan will also be achieved. For improving the power position, it is necessary that the plant load factor should be improved. Efforts have been made for this from time to time. In this connection it may be noted that the plant load factor rose to 51.10 per cent in 1984-85, 52.4 per cent in 1985-86 and 56.9 per cent in 1987-88, while in the beginning of the Sixth